

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3278
ANSWERED ON:13.12.2012
AFFECT OF NEW MECHANISM ON PHARMACEUTICAL COMPANIES
Owaisi Shri Asaduddin

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has filed its reply in the Supreme Court in response to a PIL filed in 2003 to bring down the prices of essential drugs; and

(b) if so, the details thereof and the extent to which the new mechanism is likely to affect the pharmaceutical companies and expected shortage of drugs in the country due to reduced production by these companies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Yes, Sir.

(b): The Department of Pharmaceuticals has notified the National Pharmaceutical Pricing Policy-2012 under which the prices of National List of Essential Medicines-2011 are to be controlled & regulated. The objective is to put in place a regulatory framework for pricing of drugs so as to ensure availability of required medicines - 'essential medicines' - at reasonable prices even while providing sufficient opportunity for innovation and competition to support the growth of industry, thereby meeting the goals of employment and shared economic well being for all.